

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--15564- JK (LD) of 2024

DATED:- 09 - 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 09- 09 - 2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
09.09.24

Annexure to the Government Order No.15564-JK(LD) of 2024 dated 09.09.2024

Sr. No.	Case Type/Case Number/Case year	Petitioner Name Versus Respondent Name	OIC
1	WP(C) No.1836/2024	Mohd Arif V/s U.T & Others	Ram Paul Sharma Tehsildar Darhal
2	WP(C) No.1871/2024	Sajjad Ahmed V/s U.T & Others	Ram Paul Sharma Tehsildar Darhal
3	WP(C) No.1858/2024	Sanjeev Kumar V/s U.T & Others	Ram Paul Sharma Tehsildar Nowshera.
4	CM No. 2230/2023 in OWP No. 277/2013	Om Parkash & Others V/s U.T & Ors	Ram Paul Sharma, Tehsildar Nowshera.
5	WP(C) No.1888/2024	Ashok Kumar V/s U.T & Ors	Mohd Jhangir Khan, AC (Reevenue)
6	WP(C) No.1478/2024	Mohd Younis V/s Deputy Commissioner Evacuee Property Rajouri & Others	Rajeev Kumar Khajuria, ADC Rajouri
7	WP(C) No.1997/2024	Babu Ram V/s U.T & Ors	Zaheer Rana, Tehsildar Beripattan
8	WP(C) No.2059/2024	Sakhi Mohd & Ors V/s U.T & Ors	Babu Ram Tando, ADC Nowshera
9	WP(C) No.2061/2024	Daleep Singh & Ors V/s U.T & Ors	Babu Ram Tando, ADC Nowshera
10	WP(C) No.2036/2024	Parshotam Singh & Ors V/s U.T & Ors	Mohd Jahangir Khan, Collector Land Acquisition Rajouri.
11	WP(C) No.2073/2024	Mohd Alyas & Ors V/s U.T & Ors	Mohd Jahangir Khan, Assistant Commissioner (Revenue) Rajouri.

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Reevenue